

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order No: **14511** -JK (LD) of 2023.
Dated : 30 - 10 - 2023.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Waseem Ahmad Lone, Deputy Legal Remembrancer presently posted in the General Administration Department holding additional charge of Finance Department is transferred and posted in the Finance Department on full time basis;
2. Mr. Jawad Murtaza Khan, Assistant Legal Remembrancer under orders of adjustment in the Department is posted in the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat at Jammu against available post;
3. Mr. Aayat Ullah, Assistant Legal Remembrancer under orders of adjustment in the Department is posted in the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat at Srinagar against available post;
4. Ms. Rubi Jan, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the District Litigation Office, Anantnag against available post. She shall also look after the District Litigation Office, Kulgam, in addition to her own duties till further orders;
5. Ms. Deeba Khan, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the District Litigation Office, Srinagar against available post. She shall also look after the District Litigation Office, Budgam, in addition to her own duties till further orders;
6. Mr. Saqib Rasool, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the District Litigation Office, Baramulla against available post relieving Mr. Farooq Ahmad Bhat from his additional charge He shall also shall look after the District Litigation Office, Bandipora, in addition to his own duties till further orders;
7. Mr. Binny Kumar, Assistant Legal Remembrancer under orders of adjustment in the Department is posted in the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat at Jammu against available post;
8. Mr. Javeed Nazir, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the General Administration Department vice Mr. Waseem Ahmad Lone;
9. Mr. Shakeel Ahmed, Assistant Legal Remembrancer/ District Litigation Officer under orders of adjustment in the

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Department is posted in the District Litigation Office, Udhampur against available post. However, he shall look after the District Litigation Office, Ramban till further orders;

10. Mr. Rahul Sharma, Assistant Legal Remembrancer/ District Litigation Officer under orders of adjustment in the Department is posted in the District Litigation Office, Samba against available post. He shall also look after the District Litigation Office, Kathua till further orders;
11. Mr. Sohil Mir, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the District Litigation Office, Poonch against available post. He shall also look after the District Litigation Office, Rajouri till further orders;
12. Mr. Hiteshwar Kesar, Assistant Legal Remembrancer/District Litigation Officer under orders of adjustment in the Department is posted in the District Litigation Office, Jammu against available post. He shall also look after the District Litigation Office, Reasi till further orders;
13. Mr. Aadil Rehman, Assistant Legal Remembrancer/ District Litigation Officer under orders of adjustment in the Department is posted in the District Litigation Office, Pulwama against available post. He shall also look after the District Litigation Office, Shopian till further orders; and
14. Ms. Roopali Sharma, Associate Law Officer presently posted in the Directorate of Industries and Commerce, Jammu holding additional charge of the office of Deputy Commissioner, Jammu is transferred and posted in the office of Deputy Commissioner, Jammu on full time basis.

The above officers shall be deemed to have been relieved from the date of issuance of this Order.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government.

No: LAW-Estt/104/2022-10.

Dated: 30 – 10 – 2023.

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Commissioner/Secretary to Government, General Administration Department.
4. Deputy Commissioner, Srinagar/Rajouri/Bandipora/Ramban/Poonch/ Jammu/ Kulgam/ Shopian/ Baramulla/Udhampur/Kathua/Pulwama/ Anantnag/ Samba/ Reasi.
5. Director, Industries and Commerce, Jammu.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Director Litigation, Kashmir/Jammu.
8. District Litigation Offices, Srinagar/Rajouri/Bandipora/Ramban/ Poonch/ Jammu/ Kulgam/ Shopian/Baramulla/Udhampur/Kathua/Pulwama/Anantnag/Samba/Reasi.
9. Private Secretary to the Chief Secretary for information of the Chief Secretary.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Concerned Officers for compliance.
12. Incharge Website.
13. Government Order file.

(Handwritten signature)
30.10.23

(Ashish Gupta)

Additional Secretary to Government.

(Handwritten signature)
30.10.2023